

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-OF-ONCE

No. 4135-4138/DHC/GAZ.-II/SCI/2019

From:

The Registrar General,
High Court of Delhi,
New Delhi

To

1. The District & Sessions Judge (South West),
Dwarka Court Complex,
Dwarka, New Delhi
2. The District & Sessions Judge (New Delhi District),
Patiala House Court,
New Delhi
3. The District & Sessions Judge (South East)
Saket Court Complex,
New Delhi
4. District & Sessions Judge- cum - Special Judge (PC ACT) (CBI),
Rouse Avenue Courts,
New Delhi

New Delhi dated 2nd August 2019

Sub: Appointment in the Supreme Court of India on diverted capacity for a period of three months.

Sir/Madam,

I am directed to forward herewith a copy of letter dated 02.08.2019 received from Registrar (Admn.I), Supreme Court of India, on the above subject, and to say that Hon ble the Chief Justice has been pleased to order that the following officers of Delhi Higher Judicial Service have been appointed in the Supreme Court of India on temporary loan basis in a diverted capacity for a period of three months:-

1. Mr. Vijay Kumar Dahiya, ADJ, Dwarka
2. Mr. Arun Bhardwarj, Special Judge, PC Act, CBI, Rouse Avenue
3. Mr. Naresh Kumar Laka, ADJ, Saket (SE)
4. Mr. Satish Kumar Arora, ASJ-II (FTC), (New Delhi) Patiala House Court

I am therefore, to request you to kindly relieve immediately the concerned officer of Delhi Higher Judicial Service, so as to enable him to join the Supreme Court of India.

Yours faithfully,


Encl.: As above

Sd/-
(PRAMOD KUMAR)
Joint Registrar (Gaz.-II)
for Registrar General

Endst. No. 4139-4141/DHC/GAZ.-II/SCI/2019

Dated 2ND August, 2019

1. Registrar (Admn.I), Supreme Court of India, New Delhi 110201
2. The District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi 110054
3. Joint Registrar (Gaz.-I), Delhi High Court, New Delhi


(Deepak Kumar)
Admn. Officer (Judh.) (Gaz.-II)

7:06:35pm
02.8.19
DSSJ/Admn.
02/08/19
C.C. Jeeb

Deepak Jain
Registrar
Supreme Court of India



Tel. 233861101
Fax: 23386178

No. F.6/2019-SCA(II)
Dated : August 2, 2019

From : Deepak Jain,
Registrar[Admn.]

To : The Registrar General,
Delhi High Court,
New Delhi

Sir,

I am directed to inform you that the services of following Judicial Officers from Delhi Judiciary are required by this Hon'ble Court in diverted capacity for attending to the job of classification of cases etc.:-

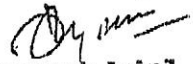
S.No.	Name of the Judicial Officer	Designation
1	Mr. Vijay Kumar Dahiya	Addl. District Judge, Dwarka
2	Mr. Arun Bhardwaj	Addl. Sessions Judge, Rouse Avenue
3	Mr. Naresh Kumar Laka	Addl. District Judge, Saket (SE)
4	Mr. Satish Kumar Arora	Addl. Sessions Judge-II (SPC), Patiala House Court (NEW DELHI)

Pl. Judge
re Act, CBI

FTC
NEW DELHI

I am, therefore, directed by Hon'ble the Chief Justice of India to request you to kindly lend the services of above named Judicial Officers to this Registry on temporary loan basis in diverted capacity for a period of three months for attending to the job of classification of cases. On their joining, the above named Officers shall continue to draw their salary and allowances from their parent department. However, the facility of secretarial assistance and other infrastructural related assistance in office shall be provided to them by this Registry for the period they work in this Registry.

Yours faithfully,


[Deepak Jain]
Registrar[Admn.]

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02-18/19

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OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. F.5(3)/2019/60589-623

Dated, Delhi the 03 AUG 2019

Copy forwarded along with its enclosure may be forwarded for information to :

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr.AO(J) /AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(ANKUR JAIN)

Addl. District Judge/

Officer Incharge, Judicial Branch (Central)
For District & Sessions Judge (HQs), Delhi